

**LOK SABHA**

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**SYNOPSIS OF DEBATES  
(Proceedings other than Questions & Answers)**

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**Tuesday, March 3, 2020 / Phalguna 13, 1941 (Saka)**

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**OBSERVATION BY THE SPEAKER**

*Re: Display of placards*

**HON. SPEAKER:** Do you want to run Parliament by displaying placards? Do you wish to maintain the decorum of Parliament in this manner? Please let me know whether you want to enter Parliament holding placards. In case of being so I will allow it.

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**\*MATTERS UNDER RULE 377**

1. **SHRI RAMESH CHANDER KAUSHIK** laid a statement regarding need to expedite construction of NH-1 (44) from Mukarba Chowk in Sonipat to Panipat in Haryana.

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\* Laid on the Table as directed by Chair.

2. **SHRI SUDHEER GUPTA** laid a statement regarding changing the nomenclature of Awas Yojana in Madhya Pradesh.
3. **SHRI SUMEDHANAND SARASWATI** laid a statement regarding need to ease the conditions of loan scheme under Kisan Credit Card.
4. **SHRI GOPAL SHETTY** laid a statement regarding transfer of immovable property of immigrants.
5. **SHRI AJAY NISHAD** laid a statement regarding need to provide a wagon in Pawan Express (train no. 11062) for transportation of Litchee from Muzaffarpur, Bihar to Mumbai.
6. **SHRIMATI RAKSHA NIKHIL KHADSE** laid a statement regarding need to mitigate the suffering of banana growers in Jalgaon district, Maharashtra.
7. **SUSHRI PRATIMA BHOUMIK** laid a statement regarding need to declare certain state roads in Tripura as National Highways.
8. **SHRI ASHOK KUMAR RAWAT** laid a statement regarding need to reopen the Weaving Mill in Sandila Tehsil in Misrikh Parliamentary Constituency, Uttar Pradesh.
9. **DR. (PROF.) KIRIT PREMJBHAI SOLANKI** laid a statement regarding overuse of antibiotics.

10. **PROF. RITA BAHUGUNA JOSHI** laid a statement regarding need to link Prayagraj in Uttar Pradesh with upcoming Defence Industrial Corridor in Uttar Pradesh.
11. **SHRI REBATI TRIPURA** laid a statement regarding need to set up a Academy of Tribal culture in Tripura East Parliamentary Constituency in Tripura.
12. **SHRI BHANU PRATAP SINGH VERMA** laid a statement regarding need to provide centres of various entrance examinations conducted by SSC and UPSC in Jalaun district, Uttar Pradesh.
13. **SHRI SANJAY KAKA PATIL** laid a statement regarding need to honour Vitthal Sakharam Page, freedom fighter of Maharashtra with Padma Award posthumously.
14. **SUSHRI S. JOTHIMANI** laid a statement regarding need to improve the infrastructure at Employees' State Insurance Hospital, Karur in Kerala.
15. **KUMARI RAMYA HARIDAS** laid a statement regarding need to ensure sale of original organic products.
16. **SHRI V. K. SREEKANDAN** laid a statement regarding need to parking and resting facilities for truck drivers plying on Hosur-Salem-Kochi stretch of National Highway.

17. **SHRI S. GNANATHIRAVIAM** laid a statement regarding need to recruit adequate local manpower in ISRO Propulsion Complex in Tamil Nadu.
18. **DR. T. R. PAARIVENDHAR** laid a statement regarding considering genuine needs of differently-abled sports persons.
19. **SHRI RAGHU RAMA KRISHNA RAJU** laid a statement regarding setting up of AIIMS in Andhra Pradesh.
20. **SHRIMATI PRATIMA MONDAL** laid a statement regarding need to lay a new railway line from Joynagar to Moipith in West Bengal.
21. **SHRI PRATAPRAO JADHAV** laid a statement regarding need to release the share of Central Government for payment of compensation to farmers in Buldhana Parliamentary Constituency, Maharashtra.
22. **SHRI KAUSHLENDRA KUMAR** laid a statement regarding need to include certain castes as proposed by Government of Bihar in the list of Scheduled Tribes.
23. **KUNWAR DANISH ALI** laid a statement regarding need to run a superfast train from Moradabad to Mumbai with the stoppage of the train also at Amroha in Uttar Pradesh.
24. **SHRI RAM MOHAN NAIDU KINJARAPU** laid a statement regarding need to constitute a Fishermen Welfare Fund.

25. **SHRI N.K. PREMACHANDRAN** laid a statement regarding need to sanction additional new batch for academic year 2020-21 in Kendriya Vidyalaya at Kollam in Kerala.
26. **SHRI MOHANBHAI SANJIBHAI DELKAR** laid a statement regarding problem of teachers in Dadra and Nagar Haveli.

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**THE DIRECT TAX VIVAD SE VISHWAS BILL, 2020 - Contd.**

*Clause-by-clause consideration of the Bill was not concluded.*

**SNEHLATA SHRIVASTAVA**  
*Secretary General*

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NOTE: It is the verbatim Debate of the Lok Sabha and not the Synopsis that should be considered authoritative.

*English and Hindi versions of Synopses of Lok Sabha Debates are also available at <http://loksabha.nic.in>.*